

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 7/9/NCLT/AHM/2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2021

Name of the Company:

Quality Packaging
V/s
Baid Industries Pvt Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned PCS Mr/Ms. Richa Goyal appeared for the Operational Creditor.

Learned Counsel Mr/Ms. Mohit Gupta appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for further consideration on 23.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 18th day of January, 2021

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